

Central Administrative Tribunal  
Principal Bench, New Delhi

OA No.1602/95

New Delhi this the 13th day September 1995.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)  
Hon'ble Mr R.K.Ahooja, Member (A)

Sudarshan Kumar Pasricha  
Superintendant BR  
Grade-I, E-2, Design, E-in-C Branch  
Kashmir house  
Army Headquarters  
New Delhi.

...Applicant.

(Through Shri S.C.Saxena, advocate)

Versus

1. The Secretary  
Ministry of Defence  
Govt. of India  
New Delhi.

2. E-in-C Branch, Army HQs.,  
Kashmir House  
New Delhi.

3. Chief Engineer  
Western Command, SSD Building,  
Chandi Mandir, Chandigarh.

4. Garrison Engineer  
Central Delhi Cantt.

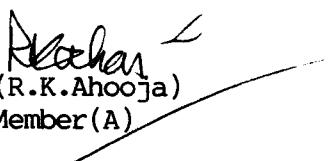
5. Chief Engineer  
Jaipur Zone (MES)  
Bani Park  
Jaipur (Raj.)

...Respondents.

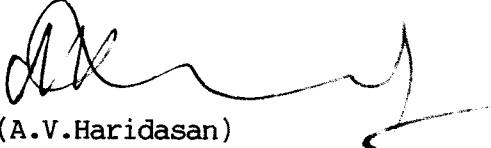
O R D E R (Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Learned counsel for the applicant seeks permission to withdraw the application. Permission is granted. The application is closed as withdrawn.

  
(R.K.Ahooja)  
Member (A)

aa.

  
(A.V.Haridasan)  
Vice Chairman (J)